

**CENTRAL ELECTRICITY REGULATORY COMMISSION  
NEW DELHI**

**Petition No. 163/TT/2018**

**Subject** : Approval of transmission tariff from COD to 31.3.2019 for Modification of 132 kV bus arrangement including switchgear to Double Main (DM) scheme with GIS at 220/132 kV Birpara Sub-station under Eastern Region Strengthening Scheme XIV under Central Electricity Regulatory Commission (Terms and Conditions of Tariff) Regulations, 2014

**Date of Hearing** : 22.1.2019

**Coram** : Shri P.K. Pujari, Chairperson  
Dr. M. K. Iyer, Member  
Shri I. S. Jha, Member

**Petitioner** : Power Grid Corporation of India Limited

**Respondents** : Bihar State Power (Holding) Company Ltd. (BSPCL) and 5 others

**Parties present** : Shri R. B. Sharma, Advocate, BSP(H)CL  
Shri Mohit Mudgal, Advocate, BSP(H)CL  
Shri S. K. Venkatesan, PGCIL  
Shri S. S. Raju, PGCIL  
Shri S. K. Niranjana, PGCIL  
Shri Amit Yadav, PGCIL

**Record of Proceedings**

The learned counsel for BSP(H)CL requested two weeks' time to file reply in the matter. The Commission directed BSP(H)CL to file reply by 11.2.2019 and the petitioner to file its rejoinder, if any, by 22.2.2019. The Commission also directed the parties to complete the pleadings within the specified time and observed that no further time shall be granted.

2. The next date of hearing will be intimated to the parties in due course.

By order of the Commission

sd/-  
(T. Rout)  
Chief (Law)

